

while Mysore Government did not re-commanded its inclusion in the said list.

Formula for Distribution of Funds to Harijans

8211. DR. KRUPASINDHU BHOI: Will the Minister of PLANNING be pleased to state:

(a) whether the formula for the distribution of Rs. 100 crores allotted in 1980-81 budget for the betterment of the Harijans has just been evolved by the Planning Commission;

(b) whether the Central Ministries and the States did not furnish any proposal to utilise this amount till 31st March, 1981; and

(c) the details of the formula that has been worked out by the Planning Commission in this regard?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) The Planning Commission in consultation with the Ministry of Home Affairs, have jointly evolved a formula for the distribution of Rs. 100 crores allotted in 1980-81.

(b) Special Central Assistance is meant as an additive to States Plan. The proposals of the State Governments were received before 31st March, 1981.

(c) The components of the formula are:

(i) 40 per cent on the basis of scheduled caste population;

(ii) 10 per cent on relative backwardness of a State;

(iii) 10 per cent on the size of Special Component Plan;

(iv) 25 per cent on the number of Scheduled Castes families to be covered;

(v) 10 per cent on the programmes for relatively weaker and more exploited sections weaker and more exploited sections amongst the scheduled castes; and

(vi) 5 per cent on performance in implementation of (iii) (iv) and (v) above.

Setting up of Industries in Tamil Nadu

8212. SHRI A. G. SUBBURAMAN: Will the Minister of INDUSTRY be pleased to state:

(a) the names of the districts in Tamil Nadu which had been declared as 'industrially backward';

(b) the basis adopted for declaring so; and

(c) the action proposed by the Ministry to improve the conditions in the said declared areas?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The following districts of Tamil Nadu have been identified as industrially backward eligible for Concessional Finance facilities from the All India Term Lending Financial Institutions:—

Dharmapuri, Kanyakumari, Madurai, North Arcot, Ramanathapuram, South Arcot, Thanjavur, Tiruchirappalli and Pudukkottai district.

Out of these districts the following three Areas/Tracts comprising 33 Taluks have been further identified as industrially backward for Central Investment Subsidy:—

Area I:—Comprising 12 Taluks (including Sub-Taluks) viz., Ramanathapuram, Mudukulathur, Sivaganga, Parmakudi, Thiruvadani, Karailudi and Thirupathur Taluks (from Ramanathapuram districts) Melur Taluks (from Madurai district) Padukkottai, Thirumayam, Alamguli and Kulathur Taluks (from Pudukkottai district).

Area II: Comprising 11 Taluks viz., Dharamapuri, Palacode, Hosur,